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**STAFF SELECTION COMMISSION (SENIOR GESTETNER OPERATOR AND SENIOR PEON) RECRUITMENT RULES, 1996**

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**STAFF SELECTION COMMISSION (SENIOR GESTETNER OPERATOR AND SENIOR PEON) RECRUITMENT RULES, 1996**

G.S.R. 441, dated 4th October, 1996'.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Senior Gestetner Operator and Senior Peon in the Staff Selection Commission, namely : -

**1. Short title and commencement :-**

(1) These rules may be called the Staff Selection Commission (Senior Gestetner Operator and Senior Peon) Recruitment rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of posts, classification and scale of pay :-**

The number of the said post, their classification and the scales of pay attached thereto shall be specified in Columns 2 to 4 of the said Schedule annexed to these rules.

**3. Method of recruitment, age limit and qualifications, etc :-**

The method of recruitment to the said post, age-limit, qualifications and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

**4. Disqualification :-**

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

{b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time.

**SCHEDULE 1**

**SCHEDULE**

Name of post.	Number of posts.	Classification.	Scale of pay.
1	2	3	4
Senior Gestetner operator.	1* (1996) *Subject to variation dependent on work-load.	General Central Ser vice, Group 'D' (Non-Gazetted).	Rs. 825-15-900-200-1200.